(ग) क्या सरकार 22-1/2 वर्ग मीटर के मानों को ग्रह-गर से मुक्त कप्ने का विचार है; यदि हो, तो कव तक आस्यदि नहीं, तो उसके बबा कारण हैं?

पृह् दंते (श्री प्रभी सीहमाद सईक):
(प) में (ग) भारत सर गर की सम्पति
को छोड़ पर, जिनके लिए सेता प्रभार
देव हैं, दिस्ली नगर निगम के जेल में
सभी भृगि और भवतीं पर सम्पत्ति कर
प्रगता है। तथापि 1000 के लाई की
कर योग्य रिहायणी सम्पत्तियों की इतल

### Protest by Punjab Immigrants against Doordarshan

137. SHRI K. V. THANGKABALU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state.

- (a) whether Government's attention has been drawn to news item which appeared in Jansatta, Hindi Daily, on 22nd February, 1990 to the effect that Punjab immigrants protested against Dordarshan for complete black-out of a news item concerning Punjab refugees; and
- (b) if so, what action Government have taken in this regard?

THE MINISTER OF INFORMA-TION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b) Yes, Sir. Due to limited time available for news this item could not get precedence over other news items. However, Doordarshan has been telecasting programmes on Punjab from time to time, which include the problems of migrants also.

# दिहती में होत्रगाड़ों को मलों का सुगत न

138. श्री मुतील कुतार पट्टसयक: क्या गृह मंत्री यह बताने को हुपा करेंगे ि:

(क) क्या यह सब है कि दिल्लें में होमगार्ड वर्भवारियों को कई महेनों के विलम्ब के बाद भतों का भुगनान जिला जा रहा है ?;

- (ख) यदि हो, तो उसके क्या समाण हैं ; और
- (ग) इस विलम्ब से बचते के लिए सरकार क्या अदभ उठाने का विचार रखने हैं ?

गृह मंत्री (श्री सुधती सीहम्मद सईद) : (क) में (ग) होमगाडौं को वेतन नहीं दिया जाता है, लेकिन जितने दिन उन्हें डयर्ट: पर ब्लाया जाता है, उतने दिनों के लिए उन्हें डयूटी भत्ता दिया जाना है होमगाई संगठनों का प्रशासन और उन्हें इपुटी भत्ता देने का विषय दिल्ली प्रणा-मंने का है। कमांडेन्ट जनरल, होमगार्ड, दिल्ली ने सुचित किया है कि इयुटा भत्ता देने में आम तौर पर से दो महीने का विलम्ब होता है, क्योंकि जिन संगठनों ने इनकी सेवाग्रों का इस्तेमाल किया, उनस इपटियों के बारे में सत्यापन रिपोर्ट ग्रीर धने प्राप्त होने के बाद हो इय्टी भत्ते की ग्रादायगी को जाती है। कमाडेन्ट जनरल, होमगाई, दिल्लो ने आग सूचित किया है कि विलम्ब को कम करने के लिए उपाय ऋए गए हैं ।

#### Number of scheduled trips of certain DTC routes

139. DR. MOHD. HASHIM KIDWAl-Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) what was the total number of scheduled trips on DAC route numbers 603 and 640 in January, 1988 and what is the present number thereof;
- (b) what was the total number of scheduled trips on route numbers 623 and 641 in May, 1987 and what is their present number;
- (c) what was the total number of scheduled trips on route number 660 in July, 1987 and what is its present number:
- (d) whether it is a fact that there has been manifold increase in the number of commuters from Vasant Vihar, Delhi since January, 1987, and

(e) if so, what are the reasons for reduction in the number of scheduled trips on the above routes and what steps are being taken to restore the reduced trips so as to improve the situation?

THE MINISTER OF SURFACE TRANSPORT WITH ADDITIONAL CHARGE OF THE MINISTRY OF COMMUNICATIONS (SHRI K. P. UNNIKRISHNAN); (a) to (c) The number of trips scheduled per day for the routes are as below:

Roufe No.				January, 88	27-2-90
603		•		60	56
6-10				43	38
Route No.				May, 87	27-2-90
623	•	•	•	72	60
641				48	36
Route No.			July, 87	27-2-90	
666		•		72	48

(d) and (e) The statistics regarding exact number of commuters undertaking bus journey from various stops are not maintained by Delhi Transport Corporation. The existing trips from Vasant Viha'r however cater to requirements so that no commuter is left out at the bus stop. The Delhi Transport Corporation with its available number of buses has to meet the needs of entire city and trips are scheduled in such a way that the quirements are met to the maximum. The augmentation of its fleet is done every year. In 1988-89, 475 buses have been acquired. In the current acquisition of 506 buses is on the anvil

### Iran's protest against Incidents in Jammu and Kashmir

### 140. CHOWDHRY HARI SINGH; DR. RATNAKAR PANDEY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that his visit to Iran, scheduled for January 29, 1990 was called off by Iran in protest against recent incidents in January & Kashmir;
- (b) if so, what is Government's reaction thereto; and
- (c) whether Government profose to review its diplomatic relation will Iran?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I K. GUJRAL): (a) and (b) The Fifth Session of the Indo-Iranian Joint Commission, at Ministerial level, was scheduled to take place in Tehran on January 29, 1990. The decision to defer the Joint Commission meeting was mutually arrived at by both sides, due to our preoccupation with the elections in India, and Iranian Government's preoccupation with the anniversary celebrations of the Islamic Revolution.

(c) Does not arise.

#### Khalsa Panchayats

## 141. CHOWDHRY HARI SINGH: DR. RATNAKAR PANDEY:

Will the Minister of HOME AFF-AIRS be pleased to state:

- (a) whether Government are aware of the formation of Khalsa Panchayats on the 2nd Februry. 1990 at the Manji Sahib Dewan Hall of the Golden Temple. Amritsar to run parallel Gövernment at village levels in the whole Punjab; and
- (b) if so, what is Government's reaction thereto?

THE MINISTER OF HOME AFF. AIRS (SHRI MUFTI MODAMMAD SAVEED); (a) and (b) The Government are aware of an announcement